

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No. 2196/2020

(Arising out of impugned final judgment and order dated 31-01-2019 in A482 No. 4062/2019 passed by the High Court Of Judicature At Allahabad)

SHIV KUMAR

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 24295/2020 - EXEMPTION FROM FILING O.T.)

Date : 16-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Praveen Agrawal, AOR
Mr. Gautam Kumar Laha, Adv.
Mr. Venkatkrishna Kunduru, Adv.
Mr. Atul Kumar Dubey, Dav.

For Respondent(s) Mr. Rajat Singh, AOR
Mr. Pramod Kumar Singh, Adv.
Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List on 21.08.2024.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)